

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 3055 of 2021

Dr. Dhananjay Kumar ... .. Petitioner

**Versus**

The State of Jharkhand & Ors. ... .. Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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For Petitioner : Mrs. Ritu Kumar, Advocate  
For Resp.-State : AC to SC-II  
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**03/ 06.09.2021** As prayed for, put up this case on 15.09.2021.

**(Dr. S.N. Pathak, J.)**

Rohit/-